

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No109
CP(IB) 300 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..21/02/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA/34(AHM)2022

Learned Counsel for the applicant-liquidator states that the last order is complied. Notice to RoC and Income Tax Department has been served. None appears today for the respondents. Let compliances be completed.

List the matter for hearing on 28.03.2022

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**